## Declaration or Assets and Liabilities

Year-2020-2021

I, NEHA KUMARI son/daughter/wife of LATE RAMASHISH YADAV aged - 24 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as LOWER DIVISION CLERK given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

37000 (62TP)
A
15/2/21
(iii)
2153
(iiii)

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	20,000/-		Mother Suganti devi	Sister Shilpi kumari	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Vidhan Mandal A/c No 35049727837 Rs-23264/-	NIL	S.B.I. Rajbanshi nagar Branch patna	Central Bank of India	
(iii)	Bonds, Debentures and shares in Companies	NIL		NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL		NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	Honda Activa 2020		NIL	NIL	
(vi)	Jewellery (give details of weight and value)	Gold 50 gram Chandi 500 gm		Gold 40 gram Chandi 600 gm	Gold 10 gram Chandi 200 gm	
(vii)	Other assets, such as values of claims / interests	T.V Old		NIL	NIL	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Meha Kepmani 18-02. 8021

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL		Ancestral land joint	NIL	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL		NIL		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL		Ancestral House Joint	NIL	
(v)	Other (such as interest in property)	NIL		NIL	NIL	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	7-6

Neha kumari 12-03-2021

	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FBSPK8532D		
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax [ Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

C Personal Detail GPF/CPF/PRAN No.	:-	110191828632	
Gender	:-	F (M/F)	
Date of Birth	>-	2 5 1 2 1 9 9 6 (DD/MM/YYYY)	
Class/Group	÷	C (A/B/C)	
Cadre	:-	Bihar Secretariat Service	
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)	
Home District	:-	GOPALGANJ	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Neha kepanari

Name of Employee: NEHA KUMARI

Place: PATNA Designation: L.D.C

Date: 12.02.2021 Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.